

# TRADE MARKS REGISTRY

## AHMEDABAD

### OPPOSITION HEARING LIST FOR THE MONTH OF SEPTEMBER-2015

#### DATE OF HEARING 02.09.2015

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	560225/16	Opp. No. AMD-190827	M/s. Hindustan Pencils Limited, Mumbai / Mr. Sushant Singh (Advocate), New Delhi  V/S  M/s. Aptudet Industries, Ahmedabad / Mr. R. R. Shah & Co., Ahmedabad	11.00 a.m.		Hearing on TM-16 & Main Matter
2.	604281/24	Opp. No. AMD-58935	M/s. Pathi Silk House, Bangalore/ V. Veeraghvan & /or Bagya Raghvan, Chennai  V/S  M/s. Gayatri Suiting Private Limited, Bhilwara / M/s. G. S. Rijhwani & Co., Mumbai	11.00 a.m.		Hearing on TM-16, I. P. & Main Matter
3.	950687/05	Opp. No. AMD-177570	M/s. Ranjan Narula Associates, Gurgaon  V/S  M/s. Torrent Pharmaceuticals Limited, Ahmedabad / M/s. R. R. Shah & Co., Ahmedabad	12.00 p.m.		
4.	800939/11	Opp. No. AMD-181244	M/s. Ceramix Faucets (India), Delhi / M/s. Delhi Registration Sevice, Delhi  V/S  M/s. Madhusudan Industries Ltd., Gandhinagar / M/s. Y. J. Trivedi & Co., Ahmedabad	12.00 p.m.		

5.	908712/34	Opp. No. AMD-139859	M/s. Anand & Anand, New Delhi  V/S  M/s. Vasu Snuff Industries, Sihor / Mr. Chandrakant M. Joshi, Mumbai	02.15 p.m.		
6.	741838/25	Opp. No. AMD-248276	M/s. Zip Industries Limited, Chennai / Mr. Ashok Kumar J. Daga, Advocate, Chennai  V/S  M/s. Harish Garments, Ahmedabad / Mr. Gaurang B. Gohel, Ahmedabad	02.15 p.m.		
7.		Opp. No. AMD-248385	M/s. Apex Shoe Company Pvt. Ltd., New Delhi / M/s. ZeusIP, New Delhi  V/S  M/s. Harish Garments, Ahmedabad / Mr. Gaurang B. Gohel, Ahmedabad	02.15 p.m.		
8.	517322/07	Opp. No. AMD-50910	M/s. Kisan Toka Company, Jalandhar  V/S  M/s. Topland Engines Private Limited, Rajkot / M/s. Tradesafe, Jamnagar	03.00 p.m.		
9.	658397/05	Opp. No. AMD-178903	M/s. Life Line Biotech Ltd., New Delhi / M/s. General Registration Service, Delhi  V/S  M/s. Cadila Healthcare Ltd., Ahmedabad / Mr. Suresh M. Upadhyay, Ahmedabad	03.00 p.m.		
10.	1925964/39	Opp. No. AMD-775501	M/s. Afex Expree, Jaipur	03.00 p.m.		Hearing on TM-06

**DATE OF HEARING 03.09.2015**

<b>Sr. No.</b>	<b>Application/ R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	<b>Time</b>	<b>Name of the Hearing officer</b>	<b>Remarks; if any</b>
1.	418712/23	Rect. No. AMD-183497	M/s. Malani Sales Agency Barmer (Raj.) / M/s. Jasani & Company, Rajkot  V/S  M/s. Vimal Mills, Jasol /M/s. Rajendra H. Bhansali, Ahmedabad	11.00 a.m.		
2.	928398/17	Opp. No. AMD-242006	M/s. Siddhi Pipes, Dharampur / M/s. Tradesafe, Jamnagar  V/S  M/s. Umiya Pipe Ltd., Ahmedabad	11.00 a.m.		
3.	791444/29	Rect. No. AMD-246531	M/s. Raj Oil Mills, Mumbai / M/s. Kayser & Co., Mumbai  V/S  M/s. Rajmoti Industries, Rajkot / M/s. Union Trade Mark Company, New Delhi	12.00 p.m.		
4.	541083/03	Opp. No. AMD-50687	M/s. Joythy Laboratories, Mumbai / M/s. Law & Prudence, Mumbai  V/S  M/s. Patel Chemicals, Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	12.00 p.m.		
5.	905482/05	Opp. No. AMD-191622	M/s. Aristo Pharmaceuticals Limited, Mumbai  V/S  M/s. Alembic Ltd., Vadodara / M/s. Nanavati Associates, Ahmedabad	02.15 p.m.		Hearing on TM-16 & Main Matter

6.	792623/34	Opp. No. AMD-193182	M/s. Jeet (India) Pvt. Ltd., New Delhi / M/s. Taj Trade Mark Agency, Agra  V/S  M/s. Dinesh Pouches Limited, Jodhpur / Mr. Sharad Agrawal, Advocate, Jodhpur	02.15 p.m.		
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**DATE OF HEARING 07.09.2015**

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	920940/05	Opp. No. AMD-206968	M/s. Ajanta Pharma Limited, Mumbai / Mr. Manoj G. Menda, Mumbai  V/S  M/s. Torrent Phamaceuticals Limited, Ahmedabad / M/s. R. R. Shah & Co., Ahmedabad	11.00 a.m.		
2.	892498/12	Opp. No. AMD-212506	M/s. Guru Nanak Machinery Works, Ludhiana / M/s. Mahtta & Co., Ludhiana  V/S  M/s. S. K. Traders, Rajkot / M/s. Indus, Ahmedabad	11.00 a.m.		
3.	741145/05	Opp. No. AMD-225190	M/s. Glenmark Pharmaceuticals Ltd., Mumbai / M/s. Vishesh & Associates, Mumbai  V/S  M/s. Chemonix India Pvt. Ltd., Ahmedabad	12.00 p.m.		
4.	676049/05	Opp. No. AMD-105001	M/s. Eastern Medikit Ltd., Delhi / M/s. Madamser & Co., New Delhi  V/S	12.00 p.m.		

			M/s. Cadila Healthcare Ltd., Ahmedabad / Mr. Suresh M. Upadhyay, Ahmedabad			
5.	742113/30	Opp. No. AMD-199686	M/s. Go Go Snacks, Mumbai / Mr. Manoj G. Menda, Mumbai  V/S  Mr. Gordhanbhai Govindji Chevdawala, Rajkot / Mr. Chetan P. Pajwani, Rajkot	02.15 p.m.		
6.	742112/29	Opp. No. AMD-92434	M/s. Go Go Snacks, Mumbai / Mr. Manoj G. Menda, Mumbai  V/S  Mr. Gordhanbhai Govindji Chevdawala, Rajkot / Mr. Chetan P. Pajwani, Rajkot	02.15 p.m.		
7.	742111/29	Opp. No. AMD-92429	M/s. Go Go Snacks, Mumbai / Mr. Manoj G. Menda, Mumbai  V/S  Mr. Gordhanbhai Govindji Chevdawala, Rajkot / Mr. Chetan P. Pajwani, Rajkot	03.00 p.m.		
8.	742110/29	Opp. No. AMD-91273	M/s. Go Go Snacks, Mumbai / Mr. Manoj G. Menda, Mumbai  V/S  Mr. Gordhanbhai Govindji Chevdawala, Rajkot / Mr. Chetan P. Pajwani, Rajkot	03.00 p.m.		
9.	692528/17	Opp. No. AMD-63080	M/s. Vinflex Products Pvt. Ltd., Noida / Mr. Sushant Singh Advocate, New Delhi  V/S  M/s. Vinyoflex Ltd., Rajkot / Mr. Chetan P. Pajwani, Rajkot	03.30 p. m.		

**DATE OF HEARING 08.09.2015**

<b>Sr. No.</b>	<b>Application /R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	<b>Time</b>	<b>Name of the Hearing officer</b>	<b>Remarks; if any</b>
1.	868764/24	Opp. No. AMD-225805	M/s. Kochar Sung-up Acrylic Ltd., Amritsar / M/s. Grover & Associates, Delhi  V/S  M/s. Rajasthan Spinning & Weaving Mills Ltd., Bhilwara / M/s. Loyal Registration Services, New Delhi	11.00 a.m.		
2.	857078/16	Opp. No. AMD-233446	M/s. Bennett Coleman & Company Limited, New Delhi / M/s. INTTL Advocare, New Delhi  V/S  M/s. Navbharat Travels, Ahmedabad / Mr. Jatin Y. Trivedi, Ahmedabad	11.00 a.m.		
3.	534183/06	Opp. No. AMD-799	M/s. Surya Roshni Ltd., Delhi / M/s. Indian Trade Marks, Company, Delhi  V/S  M/s. Sunrise Industries, Jamnagar / M/s. Fatehchand C. Shah & Co., Mumbai	12.00 p.m.		
4.	872121/05	Opp. No. AMD-229666	M/s. Lall & Sethi, New Delhi  V/S  M/s. Torrent Pharmaceuticals Limited, Ahmedabad / M/s. R. R. Shah & Co., Ahmedabad	12.00 p.m.		
5.		Opp. No. AMD-180140	M/s. Cadila Healthcare Limited, Ahmedabad / Mr. Suresh M. Upadhyay, Ahmedabad	02.15 p.m.		

			V/S M/s. Cadila Pharmaceuticals Ltd., Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad			
6.	820249/05	Opp. No. AMD-172571	M/s. Dabur India Limited, Mumbai / M/s. Bhansali & Associates, Ahmedabad  V/S M/s. Cadila Pharmaceuticals Ltd., Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	02.15 p.m.		Hearing on TM-16 & Main Matter
7.	653765/24	Opp. No. AMD-206320	M/s. Bansi Sarees, Surat / M/s. Superfastaction Registration Service, Surat  V/S M/s. Bansi Art & Print Pvt. Limited, Surat / M/s. Arjun T. Bhagat & Co., Mumbai	02.15 p.m.		
8.	670566/05	Opp. No. AMD-63845	M/s. Lall & Sethi, New Delhi  V/S M/s. Medico Labs, Ahmedabad / M/s. Indo Overseas Trade Marks Co., Ahmedabad	03.00 p.m.		
9.	598316/05	Opp. No. AMD-61111	M/s. L. S. Davar & Co., Calcutta  V/S M/s. Troikaa Pharmaceuticals Ltd., Ahmedabad / Mr. Jatin Y. Trivedi, Ahmedabad	03.00 p.m.		Hearing on TM-57
10.	623690/30	Opp. No. AMD-198020	M/s. Paras Trading Company, Delhi / M/s. Sharp Trade Mark Co., New Delhi  V/S M/s. Patel Chaturbhai Ranchodbhai & Co., Kheda / M/s. Y. J. Trivedi & Co., Ahmedabad	03.00 p.m.		Hearing On I. P. & Main Matter

11.	623689/30	Opp. No. AMD-198019	M/s. Paras Trading Company, Delhi / M/s. Sharp Trade Mark Co., New Delhi  V/S  M/s. Patel Chaturbhai Ranchodbhai & Co., Kheda / M/s. Y. J. Trivedi & Co., Ahmedabad			Hearing On I. P. & Main Matter
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**DATE OF HEARING 09.09.2015**

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	779670/31	Opp. No. AMD-226630	M/s. Krishidhan Seeds Ltd., Jalna  V/S  M/s. Rupesh Industries & Oil Mills, Bharatpur (Raj.), M/s. Taj Trade Mark Agency, Agra	11.00 a.m.		
2.	892892/05	Opp. No. AMD-117037	M/s. Lall & Sethi, New Delhi  V/S  M/s. Cadila Healthcare Ltd., Ahmedabad / Mr. Suresh M. Upadhyaya	11.00 a.m.		
3.	667137/05	Opp. No. AMD-202401	M/s. Embiotic Laboratories (P) Limited, Banglore / M/s. International Trade Marks Bureau, Mumbai  V/S  M/s. Alkem Laboratories Limited, Mumbai / M/s. Vishesh & Associates, Mumbai	12.00 p.m.		Hearing on TM-16
4.	832018/19	Opp. No. AMD-713060	M/s. Kaira District Co- Operative, Anand / M/s. Nanavati Associates, Ahmedabad  V/S	12.00 p.m.		Hearing on I. P. & Main Matter

			M/s. Amul Boards Private Limited, Kacchh / M/s. Y. J. Trivedi & Co., Ahmedabad			
5.	635382/25	Opp. No. AMD- 192341	M/s. K & S Partners, Gurgaon  V/S  M/s. Apoorva Suryakant Khandhar / M/s. Y. J. Trivedi & Co., Ahmedabad	02.15 p.m.		Hearing on I. P.
6.	802650/05	Opp. No. AMD-228654	M/s. Neon Laboraories Limited, Mumbai  V/S  M/s. Intas Pharmaceuticals Ltd., Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	02.15 p.m.		
7.	818698/30	Opp. No. AMD-246778	M/s. Laxmi Protein Products Pvt. Ltd., Vasad / M/s. Y. J. Trivedi & Co., Ahmedabad  V/S  M/s. Shakti Flour Mills, Surat / Mr. Suresh P. Vaishnav, Suart	03.00 p. m.		
8.	645911/09	Opp. No. AMD-81478	M/s. R. G. Cable Industries, Jaipur / M/s. G. S. Rijhwani & Co., Mumbai  V/S  M/s. Vimal Cables Limited, Mehsana / M/s. D. C. Dani & Associates, Ahmedabad	03.00 p. m.		

**DATE OF HEARING 10.09.2015**

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.		Opp. No. AMD-241642	Mr. Shah Kanubhai Bhailalbai, Karijan / M/s. R. R. Shah & Co., Ahmedabad  V/S	11.00 a.m.		

	720852/30		M/s. Capital Tea Depot, Sabarkantha / M/s. Y. J. Trivedi & Co., Ahmedabad			
2.		Opp. No. AMD-241695	M/s. Marry Brand Tea Company, Panchmahal / M/s. R. K. Dewan & Co., Mumbai  V/S  M/s. Capital Tea Depot, Sabarkantha / M/s. Y. J. Trivedi & Co., Ahmedabad	11.00 a.m.		
3.	720853/30	Opp. No. AMD-241877	Mr. Shah Kanubhai Bhailalbai, Karijan / M/s. R. R. Shah & Co., Ahmedabad  V/S  M/s. Capital Tea Depot, Sabarkantha / M/s. Y. J. Trivedi & Co., Ahmedabad	11.30 a.m.		
4.		Opp. No. AMD-241696	M/s. Marry Brand Tea Company, Panchmahal / M/s. R. K. Dewan & Co., Mumbai  V/S  M/s. Capital Tea Depot, Sabarkantha / M/s. Y. J. Trivedi & Co., Ahmedabad	11.30 a.m.		
5.	720854/30	Opp. No. AMD-258288	Mr. Shah Kanubhai Bhailalbai, Karijan / M/s. R. R. Shah & Co., Ahmedabad  V/S  M/s. Capital Tea Depot, Sabarkantha / M/s. Y. J. Trivedi & Co., Ahmedabad	11.30 a.m.		
6.	644211/03	Opp. No. AMD-197822	M/s. Anand & Anand, New Delhi  V/S  M/s. Choice Laboratories, Unjha / M/s. Tradesafe, Jamnagar	12.00 p.m.		Hearing on TM-16 & Main Matter

7.	511133/30	Opp. No. AMD-1035	M/s. American Dry Fruit Stores, Mumbai / M/s. Khaitan & Co., Mumbai  V/S  M/s. Navjivan Roller Flour & Pulse Mills Ltd., Panchmahal / M/s. R. R. Shah & Co., Ahmedabad	12.00 p.m.		
8.	513919/24	Rect. No. AMD-223434	M/s. Balar Synthetics Private Limited, Bhilwara / Mr. Pavan S. Godiwala Advocate, Ahmedabad  V/S  M/s. Balar Silk Mills, Surat / M/s. Rajendra H. Bhansali, Ahmedabad	12.30 p.m.		

**DATE OF HEARING 14.09.2015**

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	833298/30	Opp. No. AMD-235935	M/s. Hindustan Lever Limited, Mumbai / M/s. Crawford Bayley & Co., Mumbai  V/S  M/s. Kaira District Co-Operative, Anand /M/s. Nanavati Associates, Ahmedabad	11.00 a.m.		
2.	851055/07	Opp. No. AMD-710943	M/s. Ashok Irrigation Equipments India Private Limited, Jalgaon / Mr. Ramchanda R. Madhane Advocate, Kalyan (M.S.)  V/S  M/s. Patel Engineering Works, Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	11.00 a.m.		

3.	797469/07	Opp. No. AMD-179895	M/s. Ranjan Narula Associates, Gurgaon  V/S  M/s. Comed Chemicals Ltd., Vadodara / Mr. Balchandra Soni, Baroda	12.00 p.m.		
4.	871484/24	Opp. No. AMD-231975	M/s. Kagzi Brothers Ltd., Mumbai / M/s. Arjun T. Bhagat & Co., Mumbai  V/S  M/s. Sharda Spuntex Pvt. Ltd., Bhilwara / M/s. Tradesafe, Jamnagar	12.00 p.m.		
5.	715621/03	Opp. No. AMD-207013	M/s. Anand & Anand, New Delhi  V/S  M/s. Choice Laboratories, Unjha	02.15 p.m.		
6.	1217982/02	Opp. No. AMD-202965	Mr. Lavishkumar Agrwal Advocate, Agra	03.30 p.m.		Hearing on TM-5
7.	1907468/30	Opp. No. AMD-799765	Mr. Vipul J. Hindocha Advocate, Bhavnagar	03.30 p.m.		Hearing on TM-6

**DATE OF HEARING 15.09.2015**

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	1589038/31	Opp. No. AMD-747865	M/s. Devangana Seeds Company, Morena (M. P.)	11.00 a.m.		Hearing on TM-5
2.	810974/05	Opp. No. AMD-131396	Dr. Reddy's Laboratories Ltd., Hyderabad	11.00 a.m.		Hearing on TM-5
3.	612627/30	Opp. No. AMD-194933	M/s. Shree Bhagwati Flour Pvt. Ltd., Ahmedabad / M/s. Tradesafe, Ahmedabad  V/S	11:30 a.m.		Hearing on I.P. & Main Matter

			M/s. Bhagwati Flour Milling Pvt. Ltd., Ahmedabad / M/s. J. T. Trivedi & Associates, Ahmedabad			
4.	612626/30	Opp. No. AMD-212772	M/s. Bhagwati Floor Mills Ltd., Ahmedabad / M/s. Tradesafe, Ahmedabad  V/S  M/s. Bhagwati Flour Milling Pvt. Ltd., Ahmedabad / M/s. J. T. Trivedi & Co., Ahmedabad	11:30 a.m.		
5.	612629/30	Opp. No. AMD-194932	M/s. Shree Bhagwati Flour Pvt. Ltd., Ahmedabad / M/s. Tradesafe, Ahmedabad  V/S  M/s. Bhagwati Flour Milling Pvt. Ltd., Ahmedabad	12.00 p.m.		
6.	947929/11	Opp. No. AMD-119323	M/s. Hindustan Sanitaryware & Industries Ltd., Kolkata / M/s. United Overseas Trade Mark Co., New Delhi, New Delhi  V/S  Prajapati Amarshibhai Ravjibhai, Thangadh / Mr. Hiral C. Joshi, Mumbai	12.00 p.m.		Hearing On I. P.
7.	950962/30	Opp. No. AMD-225051	Shree Annapurna Rice & Pulse Mills, Dahod / M/s. Y. J. Trivedi & Co., Ahmedabad  V/S  M/s. Bhagwati Flour Mills Limited, Ahmedabad / M/s. Tradesafe, Jamnagar	02.15 p.m.		Hearing on TM-16
8.	950676/05	Opp. No. AMD-193696	M/s. Options, Rajkot / M/s. Jasani & Company, Rajkot  V/S  M/s. Torrent Pharmaceuticals Limited, Ahmedabad / M/s. R. R. Shah & Co., Ahmedabad	02.15 p.m.		

9.	851064/21	Opp. No. AMD-193046	M/s. Sun Earth Ceramics Limited, Mumbai  V/s  M/s. Sonam Ceramics, Morbi / M/s. Jasani & Company, Rajkot	03.00 p.m.		
10		Opp. No. AMD-193518	M/s. Cera Sanitaware Limited, Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad  V/S  M/s. Sonam Ceramics, Morbi / M/s. Jasani & Company, Rajkot	03.00 p.m.		

**DATE OF HEARING 16.09.2015**

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	2273381/24	Opp. No. AMD-815223	M/s. G. D. Bansal & Associates, Jaipur	11.00 a.m.		Hearing on TM-6
2.	2297497/17	Opp. No. AMD-818014	Mr. P. K. Arora Advocate, Agra	11.00 a.m.		Hearing on TM-5
3.	733811/06	Opp. No. AMD-63401	M/s. Acme Environment Control Systems, Ahmedabad / Mr. Jatin Y. Trivedi, Ahmedabad  V/S  M/s. Acme Industries, Jamnagar / M/s. Indian Trade Marks Co., Delhi	11.00 a.m.		
4.	1816947/19	Opp. No. AMD-784173	Mr. Lalji Advocates, Delhi	11.30 a.m.		Hearing On TM-5
5.	1422442/30	Opp. No. AMD-714862	M/s. G. D. Bansal & Associates, Jaipur	11.30 a.m.		Hearing on TM-6

6.	868455/05	Opp. No. AMD-194297	M/s. Navin Saxena Research & Technology Pvt. Ltd., Mumbai / M/s. Vishesh & Associates, Mumbai  V/S  M/s. Unison Pharmaceuticals Pvt. Ltd., Ahmedabad / M/s. R. R. Shah & Co., Ahmedabad	12.00 p.m.		Hearing on TM-16
7.	867638/24	Opp. No. AMD-202341	M/s. Vimal Mills India, Jasol / Mr. Rajendra H. Bhansali, Ahmedabad  V/S  M/s. Vimal Products, Jasol / Mr. G. D. Bansal, Jaipur	12.00 p.m.		
8.	837752/30	Opp. No. AMD-191037	Mr. Pradipkumar Nandlal Dhoot, Ahmednagar / M/s. R. K. Dewan & Co., Mumbai  V/S  M/s. Tera Panth Foods Limited, Kachchh / M/s. Amarjit & Associates, New Delhi	02.15 p.m.		
9.	858081/05	Opp. No. AMD-231910	M/s. Pam Pharmaceuticals & Allied Machinery Co. Pvt. Ltd., Mumbai / M/s. Depenning & Depenning, Mumbai  V/S  M/s. Pam Pharmaceuticals, Wadhwan City / M/s. R. R. Shah & Co., Ahmedabad	02.15 p.m.		
10.	851462/03	Opp. No. AMD-711597	M/s. Narmdha Chemicals Private Limited, Pondicherry / Mr. V. Balakrishnan, Chennai  V/S  M/s. Shri Pawar Chemical Works, Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	03.00 p. m.		Hearing on TM-16 & Main Matter

**DATE OF HEARING 21.09.2015**

<b>Sr. No.</b>	<b>Application/ R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	<b>Time</b>	<b>Name of the Hearing officer</b>	<b>Remarks; if any</b>
1.	1459503/18	Opp. No. AMD-724060	M/s. Delhi Registration Service, Delhi	11.00 a.m.		Hearing on TM-05
2.	1689270/35	Opp. No. AMD-747301	M/s. Pasco Sports, Agra / Mr. Ramesh Abrol Advocate, Agra  V/S  M/s. K. C. Patel & Co., Ahmedabad	11.00 a.m.		Hearing on TM-05 & TM-16
3.	868038/34	Opp. No. AMD-195270	Mr. Jasbhai P. Patel, Vapi / M/s. Arjun T. Bhagat & Co., Mumbai  V/S  M/s. Hasmukh Tabacco Stores, Surat / M/s. Y. J. Trivedi & Co., Ahmedabad	11.30 a.m.		
4.	888813/24	Opp. No. AMD-192457	M/s. Satyam Textiles Mumbai / M/s. Tradesafe, Ahmedabad  V/S  M/s. Satyam Fashion, Surat / M/s. Sheth & Co., Advocates, Rajkot	11.30 a.m.		
5.	866693/05	Opp. No. AMD-171205	M/s. Saikrishna & Associates, Noida (U.P.)  V/S  M/s. Centurion Laboratories, Baroda / Mr. Subhashchandra V. Purohit, Ahmedabad	12.00 p.m.		
6.	814045/05	Opp. No. AMD-155419	M/s. Burroughs Wellcome (India) Limited, M/s. Glaxosmithkline Pharmaceuticals Limited, Mumbai / M/s. H. K. Acharya & Company, Ahmedabad  V/S	12.00 p.m.		Hearing on TM-16

			M/s. Cadila Pharmaceuticals Ltd., Ahmedabad / Mr. Jatin Y. Trivedi, Ahmedabad			
7.	635576/03	Opp. No. AMD-221355	M/s. Rajasthan Detergent, Jodhpur / M/s. G. D. Bansal Advocate, Jaipur  V/S  M/s. Nirma Ltd., Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	02.15 p.m.		Hearing on TM-57
8.	834098/29	Opp. No. AMD-229398	M/s. Mother Dairy Fruit & Vegetable Pvt. Ltd., Delhi / M/s. Anand & Anand, New Delhi  V/S  M/s. Aims Oil Mill, Gondal	02.15 p.m.		Hearing on TM-16 & Main Matter
9.	733279/08	Opp. No. AMD-229584	M/s. Kapoor Engineering Tools, Gwalior / M/s. Suresh & Co., Mumbai  V/S  M/s. Electro Appliances, Rajkot / M/s. Arjun T. Bhagat & Co., Mumbai	03.00 p.m.		Hearing on TM-16
10.	733279/08	Opp. No. AMD-233597	M/s. Crystal International, Mumbai / M/s. Y. J. Trivedi & Co., Ahmedabad  V/S  M/s. Electro Appliances, Rajkot / M/s. Arjun T. Bhagat & Co., Mumbai	03.00 p.m.		Hearing on TM-16

**DATE OF HEARING 22.09.2015**

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	1893422/05	Opp. No. AMD-781807	M/s. Akums Drugs & Pharmaceuticals Ltd., Delhi	11.00 a.m.		Hearing on TM-5
2.	2025267/05	Opp. No. AMD-799649	M/s. Finecure Pharmaceuticals Ltd., Ahmedabad	11.00 a.m.		Hearing on TM-6
3.	602902/30	Opp. No. AMD-57384	M/s. Ruchi Soya Industries Limited, Indore / M/s. Fatehchand C. Shah & Co., Mumbai  V/S  M/s. Mahila Mandal Greh Udyog, Udaipur / M/s. Delhi Registration, Service, Delhi	11.30 p.m.		
4.		Opp. No. AMD-57465	M/s. Ruchi Private Ltd., Indore / M/s. M. P. Mirchandani & Co., Mumbai  V/S  M/s. Mahila Mandal Greh Udyog, Udaipur / M/s. Delhi Registration, Service, Delhi	11.30 p.m.		
5.	648790/29	Opp. No. AMD-59073	M/s. Ruchi Private Ltd., Indore / M/s. M. P. Mirchandani & Co., Mumbai  V/S  M/s. Mahila Mandal Greh Udyog, Udaipur / M/s. Delhi Registration, Service, Delhi	12.00 p.m.		
6.		Opp. No. AMD-58762	M/s. Ruchi Private Ltd., Indore / M/s. Fatehchand C. Shah & Co., Mumbai  V/S  M/s. Mahila Mandal Greh Udyog, Udaipur / M/s. Delhi Registration, Service, Delhi	12.00 p.m.		

7.	866731/05	Opp. No. AMD-229972	M/s. All India Medical Corporation, Mumbai / M/s. M. P. Mirchandani & Co., Mumbai  V/S  M/s. Aimco Pharmaceutical Mfg. Co., Baroda / Renukaben M. Patel, Baroda	12.30 p.m.		
8.	866733/05	Opp. No. AMD-229974	M/s. All India Medical Corporation, Mumbai / M/s. M. P. Mirchandani & Co., Mumbai  V/S  M/s. Aimco Pharmaceutical Mfg. Co., Baroda	12.30 p.m.		

**DATE OF HEARING 23.09.2015**

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	2022826/07	Opp. No. AMD-824291	Mr. Ashok Soni Advocate, Jodhpur	11.00 a.m.		Hearing on TM-6
2.	2022827/07	Opp. No. AMD-824288	Mr. Ashok Soni Advocate, Jodhpur	11.00 a.m.		Hearing on TM-6
3.	807313/05	Opp. No. AMD-97396	M/s. Glaxosmithkline Pharmaceuticals, Mumbai  V/S  M/s. Cadila Healthcare Limited, Ahmedabad / Mr. Suresh M. Upadhyaya, Ahmedabad	11.30 a.m.		
4.	680517/30	Opp. No. AMD-197386	M/s. Swastik Masala Pickles & Food Products Private Limited, Bangalore / M/s. W. S. Kane & Co., Mumbai  V/S	11.30 p.m.		

			M/s. Lakda Udyog, Jaipur / M/s. Everest IP & IT Law Firm, Delhi			
5.	570056/30	Opp. No. AMD-730532	M/s. Jayant Stores, Jamnagar / M/s. Y. J. Trivedi & Co., Ahmedabad  V/S  M/s. Rajwadi Tea, Patan, / M/s. J. T. Trivedi & Associates, Ahmedabad	12.00 p.m.		Hearing on I. P.
6.	799262/24	Opp. No. AMD-138064	M/s. Remfry & Sagar, Gurgaon  V/S  M/s.SuZuki Synthetics Pvt. Ltd., Dhilwara	12.00 p.m.		Hearing on TM-57
7.	600764/30	Opp. No. AMD-201380	M/s. Bhagwati Floor Milling Pvt. Ltd., Ahmedabad  V/S  M/s. Shree Bhagwati Roller Flour Mills, Ahmedabad / M/s. Tradesafe, Ahmedabad	02.15 p.m.		Hearing on TM-26
8.	887847/03	Opp. No. AMD-221768	M/s. Samay Electronics Pvt. Ltd., Rajkot / M/s. S. Majumdar & Co., Kolkata  V/S  M/s. Patel Enterprise, Rajkot / Mr. Chirag A. Shah Advocate, Ahmedabad	02.15 p.m.		Hearing on I. P.

**DATE OF HEARING 24.09.2015**

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	716826/05	Opp. No. AMD-172093	M/s. Jehangir Gulabbhai & Bilimoria & Daruwalla, Bombay  V/S	11.00 a.m.		Hearing on I. P.

			M/s. Creative Remedies Pvt. Ltd., Ahmedabad / M/s. Indo Overseas Trade Marks Co., Ahmedabad			
2.	773029/09	Opp. No. AMD-208747	M/s. Mex Switchgears Pvt. Ltd., Jalandhar / M/s. Madamser & Co., New Delhi  V/S  M/s. Max Switchgear Products, Rajkot / M/s. Jasani & Company, Rajkot	12.00 p.m.		
3.	742058/03	Opp. No. AMD-250884	M/s. Madamser & Co., New Delhi  V/S  M/s. Kenzel Products, Udaipur / M/s. Y. J. Trivedi & Co., Ahmedabad	12.00 p.m.		Hearing on I. P.
4.	642632/20	Opp. No. AMD-712479	M/s. Standard Combines (Pvt.) Ltd., Punjab / M/s. Puri Trade Mark Co., Ludhiana  V/S  M/s. Jayant Watch Co., Rajkot / Mr. R. J. Trivedi, Ahmedabad	02.15 p.m.		
5.	790389/21	Opp. No. AMD-206896	M/s. Marc Enterprises Pvt. Ltd., Delhi  V/S  M/s. Mudrika Ceramics India Ltd., Baroda / M/s. Y. J. Trivedi & Company, Ahmedabad	02.15 p.m.		
6.	2216196/05	Opp. No. AMD-813898	Mr. Suresh M Upadhyay, Ahmedabad	03.00 p.m.		Hearing on TM-5

**DATE OF HEARING 28.09.2015**

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	720842/05	Opp. No. AMD-228166	M/s. Abhishek Pandurangi, Thane (W)(Maharastra)	11.00 a.m.		Hearing on TM-5
2.	751045/05	Opp. No. AMD-204177	N. Krishnamurthy, Chennai	11.00 a.m.		Hearing on TM-5
3.	728409/29	Opp. No. AMD-203137	M/s. New Jam Vijay Sweet Mart, Jamnagar  V/S  M/s. New Jam Vijay Farshan Mart, Jamnagar / Mr. Rameshbhai M. Ghodasara, Rajkot	11.30 a.m.		
4.	728408/30	Opp. No. AMD-203136	M/s. New Jam Vijay Sweet Mart, Jamnagar  V/S  M/s. New Jam Vijay Farshan Mart, Jamnagar / Mr. Rameshbhai M. Ghodasara, Rajkot	11.30 a.m.		
5.	741988/05	Opp. No. AMD-205871	M/s. Cadila Healthcare Limited, Ahmedabad / Mr. Suresh M. Upadhyay, Ahmedabad  V/S  M/s. Elysiom Pharmaceuticals Ltd., Baroda	12.00 p.m.		
6.	947928/21	Opp. No. AMD-113599	M/s. Hindustan Sanitaryware & Industries Ltd., Kolkata / M/s. United Overseas Trade Mark Co., New Delhi,  V/S  M/s. Kiran Refractory, Thangadh / Mr. Chandrakant M. Joshi, Mumbai	12.00 p.m.		Hearing on I. P.

7.	715534/05	Opp. No. AMD-91769	M/s. Depenning & Depenning, Kolkata  V/S  M/s. Cadila Pharmaceuticals Ltd., Ahmedabad / Mr. Jatin Y. Trivedi, Ahmedabad	02.15 p.m.		
8.	741816/07	Opp. No. AMD-221676	M/s. Central Engineering Corporation Rajkot / M/s. Tradesafe, Jamnagar  V/S  M/s. Central Engineers, Rajkot / M/s. Jasani & Company, Rajkot	02.15 p.m.		Hearing on Main Matter & I. P.

**DATE OF HEARING 29.09.2015**

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	936401/05	Opp. No. AMD-110167	M/s. Cachet Pharma Pvt. Ltd., Mumbai / M/s. Vishesh & Associates, Mumbai  V/S  M/s. Arlop Pharmaceuticals Pvt. Ltd., Ahmedabad / Mr. SubhashChnadra V. Purohit, Ahmedabad	11.00 a.m.		
2.	936401/05	Opp. No. AMD-111192	M/s. Remfry & Sagar, Gurgaon  V/S  M/s. Arlop Pharmaceuticals Pvt. Ltd., Ahmedabad / Mr. SubhashChnadra V. Purohit, Ahmedabad	11.00 a.m.		
3.	751887/05	Opp. No. AMD-715052	M/s. Mehta Unani Pharmacy & Co. Pvt. Ltd., Rajkot / M/s. M. P. Mirchandani & CO., Mumbai  V/S	11.30 a.m.		

			M/s. Harson Labs Pvt. Ltd., Vadodara / M/s. R. K. Dewan & Co., Mumbai			
4.	957394/03	Opp. No. AMD-198708	M/s. Royal Products, Nausari  V/S  M/s. M. P. Mirchandani & Co., Mumbai	11.30 a.m.		Hearing on Evidence in support of applicatio n U/R 51
5.	713452/08	Opp. No. AMD-193929	M/s. Sharp Industries, Rajkot / M/s. M. P. Mirchandani & Co., Mumbai  V/S  M/s. Nirma Chemical Works Private Limited, Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	12.00 p.m.		
6.	723297/12	Opp. No. AMD-61046	M/s. Remfry & Sagar, Gurgaon  V/S  M/s. Poonam Enterprises, Rajkot / M/s. M. P. Mirchandani & Co., Mumbai	12.00 p.m.		
7.	596969/30	Opp. No. AMD-162327	Mr. Kanji Nanji, Thakkar, Nasik / M/s. Fatechand C. Shah & Co., Mumbai  V/S  M/s. Annapurnahing Pvt. Ltd., Ahmedabad / M/s. Tradesafe, Ahmedabad	02.15 p.m.		
8.	738061/21	Opp. No. AMD-60893	M/s. Hindustan Sanitary ware & Industries Limited, Jhajjar (Haryana)/ M/s. United Overseas Trade Mark Co., New Delhi  V/S  M/s. Pankaj Ceramics, Thangadh	02.15 p. m.		

**DATE OF HEARING 30.09.2015**

<b>Sr. No.</b>	<b>Application/ R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	<b>Time</b>	<b>Name of the Hearing officer</b>	<b>Remarks; if any</b>
1.	682304/05	Opp. No. AMD-81730	M/s. ICPA Health Products Limited, Mumbai / M/s. Fatehchand C. Shah & Co., Mumbai  V/S  M/s. J. N. Chemical, Ahmedabad / Mr. Jatin Y. Trivedi & Co., Ahmedabad	11.00 a.m.		
2.	640288/19	Opp. No. AMD-143107	M/s. Samrat Plywood Limited, Chadigarh / M/s. Madamser & Co., New Delhi  V/S  M/s. Samrat Cement & Chemicals Industries, Rajkot / Mr. Rameshbhai M. Ghodasara, Rajkot	11.00 a.m.		

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